

Office of the District Judge, Paschim Medinipur.

No-04/2021.

Dated, Paschim Medinipur,
the 8th day of September, 2021.

Notice

The post of **One (01) Stenographer** in the Court of Additional District and Sessions Judge, Fast Track 1st Court, Paschim Medinipur is lying vacant w.e.f 01.04.2020, the post of **One (01) Group-D** in the Court of Additional District and Sessions Judge, Ghatal, Paschim Medinipur is lying vacant w.e.f 01.12.2019.

As per G.O. No. **17-JD/X/11-04/11: dated- 08.01.2013** and G.O. No. **180 JD/L-2S/135/02** pt. II dated- 25.03.2013 and G.O. No. **61JD/L/25/135/02** pt. -II dt-30.01.2013 with the concurrence of the Finance Deptt. **U.O. No. 2992** Group-P (Service) dt-28.09.2012 and approval of the Cabinet vide U.O. No. Cab (D)-1043 dt-08.12.2012, the Govt. has approved the Fast Track Courts in the Judgeship of Paschim Medinipur to be run as permanent feature of administration.

In view of No-393-JD/X/1E-18/14 of the Govt. Of West Bengal, Judicial Department, Writer's Building, Kolkata-700001 the recruitment and fixation of pay of the staff of the Fast Track Courts would be made following the provisions of Judicial Department No. 671J dt. 14.09.2001 and 10408 (17)-J dt. 27.11.2001.

The said posts to be recruited by the District and Sessions Judge, Paschim Medinipur from the persons who retired from the Government service **not earlier than 01.03.2021** subject to the condition that they are physically fit and mentally alert. The applicant will have to produce the medical certificate of fitness of the authority concerned.

Appointment would be made on contract basis and contract pay of retired personnel staff as per following formula subject to the approval of the Government on usual terms and conditions of re-employment in terms of Finance Department Memo No- 3951-F dated-27.05.2009 and G.O. No. -208(18)-J dated-09.01.2008.

Last pay drawn (Pay and DA at the time of their retirement)	(Minus)	Pensions and Relief on pension on the date of contract.
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Applications are invited from the persons who retired from the Government service **not earlier than 01.03.2021** for filling up above vacancy of **One(01) Stenographer** for the Court of Additional District and Sessions Judge, Fast Track 1st Court, Paschim Medinipur and **One (01) Group-D** for the Court of Additional District and Sessions Judge, Ghatal, Paschim Medinipur purely on temporary basis and temporary in nature for a period of one year subject to the approval of the Government and may be extended for further one year subject to the above terms and conditions and performance. The retired Government employee should not be retained in service beyond the age of **sixty two years**.


Application must be submitted in plain paper neatly hand written or typed and addressed to the District and Sessions Judge, Paschim Medinipur along with the following information.

1. Full name :
2. Father's Name :
3. Address :
4. Date of Birth :
5. Educational Qualification :
6. Whether belongs to S.C or S.T :
7. Date of retirement :
8. Name of the office where lastly employed :
9. Designation of the post employed lastly :
10. Supporting Documents :

Candidates who will apply for such post shall have to appear before the undersigned for an walk- in-Interview on **29.09.2021 at 2:00 p.m.** along with the application addressed to the undersigned and will report at the office of the District Judge (English Department), Paschim Medinipur at least two hours ahead for scrutiny of applications and documents in original.

Nazir to display the same to the Court Notice Board at once.

The notification be also published in the District Court Website, Paschim Medinipur.


District Judge,
Paschim Medinipur.


Office of the District Judge, Paschim Medinipur.

Memo No- 11720(2)/XVI/1.

Dated, Paschim Medinipur,
the 8th day of September, 2021.

Copy forwarded to the Registrar-in-Charge of Nezarath Department, Paschim Medinipur for information and necessary action.

Copy forwarded to System Assistant, ~~Copy~~ Room, District Judge's Court, Paschim Medinipur for uploading the same in the official website.


District Judge,
Paschim Medinipur.

Office of the District Judge, Paschim Medinipur.

Notification No-04/2021

Application are invited for One (01) Stenographer and One (01) Group-D posts in the Fast Track Courts, under the Judgeship of Paschim Medinipur from the persons who are retired from the Government Service not earlier than 01.03.2021. The appointment will be made purely on temporary basis subject to the approval of the Government on usual terms and conditions of re-employment in terms of Finance Department Memo No. 3951-F dated-27.05.2009 and G.O No-208(18)-J dated-09.01.2008. The recruitment and fixation of pay of the staff of the Fast Track Courts would be made following the provisions of Judicial Department No. 6716-J dt-14.09.2001 and 10408 (17)-J dt. 27.11.2001.

The applicants will have to produce the medical certificate of fitness of the authority concerned and they should not be retained in service beyond age of sixty two years.

Applications must be submitted in plain paper neatly hand written or typed and addressed to the District & Sessions Judge, Paschim Medinipur along with the following information.

1. Full name :
2. Father's Name :
3. Address :
4. Date of Birth :
5. Educational Qualification :
6. Whether belongs to S.C or S.T :
7. Date of retirement :
8. Name of the office where lastly employed :
9. Designation of the post employed lastly :
10. Supporting Documents :
- 11: Phone No. & email id :

Applications are to be received from 10.09.2021 to 24.09.2021(only in working days) through speed post in the address with the heading "Application for the post of Stenographer in the Fast Track Courts", / "Application for the post of Group-D in the Fast Track Courts"(whichever is applicable) to "The Ld. District Judge, Paschim Medinipur, Pin-721101" or may be submitted at the Nezarath Department, District Judges Court, Paschim Medinipur. For further details, may follow the notice at District Judge's Nezarath Department, Paschim Medinipur dated-08.09.2021.

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District Judge,
Paschim Medinipur.